

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 233
3(ND)2016

CA-111/2023, CA-522/2021,
Cont.Petition-15/2021, C.A-549/2021,
CA-171/2020, CA-675/2020, COMP.APPL/16/2016*,
COMP.APPL/202/2019*, COMP.APPL/707/2019*,
COMP.APPL/213/2019*, IA-158/2023

IN THE MATTER OF:

Ms. Punita Khatter

...

Applicant/Petitioner

Versus

**M/s. Explorers Travels & Tours Pvt. Pvt.
Ltd. & ors.**

...

Respondent

Under Section: 397/398

Order delivered on 10.11.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Ms. Punita Khatter Adv.

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 24.11.2023.

**Sd/-
(COURT OFFICER)**